

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.06.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 51/2026 For Stay IA No. 712 & 713/2026 Interim Injunction IA No. 714/2026 For Direction IA No. 715/2026	Chess Global Advisory Services Pvt Ltd Rep by its Authorized Signatory Guganesh K Vs Union of India through SFIO & 2 Ors.	Mr. R Sivaraman	
2.	Comp App (AT) (CH) No. 41/2026 For Condone Delay IA No. 557/2026	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors  <b>WITH</b>	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
4.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors  <b>WITH</b>	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
5.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors.  <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1
6.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10

7.	IA No. 175/2026 (For Condone Delay) & IA No. 176/2026 (For Additional Docs) In Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates R1
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
9.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
10.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024 & 745/2025	P Venkateswara Rao & 3 Ors Vs K Chandrashekhar & 11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
11.	Comp App (AT) (CH) (Ins) No. 455/2024 For Stay IA No. 1242/2024 For Urgent listing IA No. 1243/2024	Employees Provident Fund Organisation Regional Provident Fund Commissioner Vs CA Shirley Mathew, RP of Soubhagya Laxmi Sugars Ltd.	Mr. R Vishnu	
12.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Mr. Edward James	Ms. Shruti Khanijow R1-R4
13.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Mr. Edward James	Ms. Shruti Khanijow R1-R4
14.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. <b>WITH</b>	Ms. Rupal Bhatia	Ms. Shruti Khanijow R1-R4
15.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors.	Mr. Edward James	Ms. Shruti Khanijow R1-R4

16.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt Ltd Vs Centauri Composites Pvt Ltd & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar, PCS- R1 R2
17.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Purshottam Jhetwani Vs State Bank of India & Anr. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
18.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Kambhammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
19.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
20.	Comp App (AT) (CH) (Ins) No. 82/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1
21.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her Legal Rep, Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2
22.	Comp App (AT) (CH) No. 139/2025 For Interim Direction IA No. 1618/2025	Vinu Divakaran Vs Tecplix Technologies Pvt Ltd & 3 Ors	Mr. KS Arivazhagan	Mr. Joseph Anthony R1-R4
23.	Comp App (AT) (CH) No. 160/2025 <b>(With Defects)</b>	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	Mr. Samba Siva Rao R1
24.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
25.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
26.	Comp App (AT) (CH) (Ins) No. 466/2025 For Stay IA No. 1326/2025	T Johnson & 2 Ors. Vs R. Venkatakrishnan Liquidator of the Corporate Debtor, St. John Freight Systems Ltd	Mr. K Pawan Jhabakh	Mr. TK Bhaskar

27.	Comp App (AT) (CH) (Ins) No. 467/2025 For Additional Docs IA No. 1328/2025 For Stay IA No. 1329/2025	D R Balakrishna Raja Personal Guarantor, BKR Hotels & Resorts Pvt Ltd Vs B Mekala, RP of DR Balakrishna Raja & 2 Ors.	Mr. BSV Prakash Kumar	Mr. T Sundar Rajan R2
28.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors	Ms. V Srimathi	Mr. Jayasankar Toti R1 Mr. Akash Balagee R2
29.	Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B. Kumareson Vs State Bank of India & 2 Ors	Mr. Ravi Rajagopalan	Mr. ML Ganesh R1
30.	Comp App (AT) (CH) (Ins) No. 590/2025 For Stay IA No. 395/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors.	Mr. K Gowtham Kumar	
31.	Comp App (AT) (CH) (Ins) No. 01/2026 For Exemption IA No. 01/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 9 Ors <b>WITH</b>	Mr. K Chandrasekaran	Mr. Shivaji H Mane R1-R4, R9 R10
32.	Comp App (AT) (CH) (Ins) No. 02/2026 For Exemption IA No. 03/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 7 Ors.	Mr. K Chandrasekaran	
33.	Comp App (AT) (CH) (Ins) No. 41/2026 <b>(With defects)</b>	IDBI Bank Ltd Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors	Mr. T Ravichandran	
34.	Comp App (AT) (CH) (Ins) No. 79/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd&4 Ors <b>WITH</b>	Mr. Isaac Thomas	Mr. Surya Teja SS Nalla R5
35.	Comp App (AT) (CH) (Ins) No. 80/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K. Sunil Kumar Vs UCO Bank & 2 Ors <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. Surya Teja SS Nalla R1

36.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Stay IA No. 229/2026	K. Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors	Mr. Jerin Asher Sojan	Mr. Surya Teja Nalla R3
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 106/2022	G Sreevidhya Vs Karismaa Foundations Pvt Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
38.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
39.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
40.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2
41.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

**02.00 PM**

**Note: After the matter listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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